

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN
ZONE BENCH, PUNE

APPEAL NO. 03/2024 (WZ)

Chandan Suryakant Khorjuvekar ...Appellant

Versus

GCZMA & Ors ...Respondents

AFFIDAVIT-IN-REPLY ON BEHALF OF RESPONDENT

NO. 1 (GCZMA)

I, Shri Johnson Bedy Fernandes, major of age, holding the post of Member Secretary, Goa Coastal Zone Management Authority ("GCZMA") i.e., Respondent No 1 herein, having office at 4th Floor Dempo Towers, Patto, Panaji, Goa, do hereby make solemn affirmation and state as under:-

1. I say that I am holding the post of Member Secretary, Goa Coastal Zone Management Authority. I say that I am filing the present affidavit based on the records available with my office and that I am competent to depose in this case.

2. I say that I am filing the present Affidavit-in-Reply for the purpose making certain averments before this Hon'ble Tribunal. Nothing in the aforementioned Appeal filed by the Appellant may be deemed to have been admitted for mere want of specific denial.




Nothing may be deemed to have been admitted for want of *traverse seriatim*. I crave leave of this Hon'ble Tribunal to file an additional detailed Affidavit, if found necessary.

3. I say that the Appellant has filed the present appeal challenging the order dated 15.01.2024 passed by Respondent No. 1 inasmuch as it discharges the show cause notice dated 18.10.2022 to the extent of 15 cottage blocks, 1 restaurant and 1 reception erected in property bearing Survey No. 211/2-A of Ashvem Mandrem, Pernem, Goa by Respondent Nos 2 & 3 herein.

4. I say that pursuant to the GCZMA meeting, the present Respondent issued directions under Section 5 direction under EP Act.

5. I say that the present respondent had decided to discharge the Show Cause Notice to the extent of (a) Cottage Blocks – 15, (b) Restaurant -1, and (c) Reception – 1, and demolish the violations noted at (c) the other Reception (d) wooden platform, (e) Concrete Storm water drain, (f) Swimming Pool, (g) Laterite Masonry Compound Wall and (h) Structure next to the reception having two molded polyethylene water tanks.

6. I say that the present Respondent has granted its approval for erection of 24 cottage blocks, 1 Restaurant and 1 Reception Block in the property bearing Survey No. 211/2-A of Ashvem Mandrem, Pernem, Goa in terms of CRZ 2011 notification.



Jalee

